

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 218 of 2019 [CP 55 of 2019] With
Cont.P 1 of 2019
IA 364 of 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.02.2021**

Name of the Company:

Pramod Kumar Vyas & Anr
V/s
Poorna Gases Pvt Ltd & Ors

Section:

241-242 of Co act, 2013/425/IA for Directions

ORDER

Learned Counsel Mr. Vijayesh Atre appeared for Petitioner.

Learned Counsel Mr. V.N. Dubey appeared for Respondent.

Pleadings are complete. Learned Counsel for Respondent seeks liberty to file some more documents relating to other proceedings. It is to be filed within 7 days.

Matter to appear for further consideration on 19.03.2021.


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 11th day of February, 2021